Suppl. Cause List No. 1 Sr. No. 13

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 56/2020 CrlM No. 382/2020

Chattar Singh

... Applicant

Through :- Mr. Rakesh Jeet Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Mr. Aseem Sawhney, learned AAG appears and seeks time to file objections by the next date of hearing.

& KASY

List on 09.07.2020.

(PUNEET GUPTA) JUDGE

Jammu 16.06.2020 Tarun